

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1724
ANSWERED ON:19.07.2004
PLIGHT OF SUGARCANE FARMERS OF UTTAR PRADESH
Das Gupta Shri Gurudas

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is aware of the plight of sugarcane farmers of Uttar Pradesh; and
(b) if so, the remedial action taken by the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): Yes, Sir. The Central Government, besides requesting to the State Governments for speedy clearance of the cane price dues, have taken the following steps:

(i) The levy obligation of sugar factories has been reduced to 10% with effect from 1st March, 2002 to enable the factories to sell more sugar under non-levy quota in the open market.

(ii) A buffer stock of 20 lakh tones of sugar, created initially for a period of one year from 18th December, 2002, has been extended for a period of one year beyond 18th December, 2003

In the State of Uttar Pradesh, as on 30.6.2004, out of the cane price dues of Rs.4079.46 crores, an amount of Rs.3840.02 crores has been paid leaving a balance of Rs.239.44 crores.